# Government of India Ministry of Finance Department of Revenue

# LOK SABHA UNSTARRED QUESTION NO. 1229 TO BE ANSWERED ON MONDAY, 6<sup>th</sup> December, 2021

AGRAHAYANA 15, 1943 (SAKA)

## **CUSTOMS CLEARANCE**

#### 1229. SHRI DIPSINH SHANKARSINH RATHOD:

#### SHRI MOHANBHAI KALYANJI KUNDARIYA:

# Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representations of exporters from the public representatives to implement hassle free faceless submission/filing of documents and shipping bills during custom clearance procedures at all ports in order to avoid hefty service charges of clearing agents;
- (b) if so, the details of action taken thereon; and
- (c) if not, the reasons therefore along with the time by which the action is likely to be taken in the interest of exporters?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE

# (SHRI PANKAJ CHAUDHARY)

- (a) No sir. However, it is informed that the government has implemented hassle free faceless submission/filing of documents and shipping bills during custom clearance procedures at all ports. It is to inform that submission/filing of documents and Shipping Bills is already being done through ICEGATE which is an online gateway for filing of documents. Further e-sanchit facility for submission of supplementary/ supporting documents is also available for exporters. It is also to inform that exporter has an option to file export documents directly without engaging any Custom Broker.
- (b) Not applicable.
- (c) Not applicable.

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